

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-34/2020/666/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the ²⁰ 20 January, 2023

Sub: **Station leave permission.**

Ref:- Your letter No. MACT (S) 62 dtd 18.01.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 21.01.2023 till the morning of 25.01.2023,** has been granted. Further, the District & Sessions Judge, Sonitpur, Tezpur and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

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JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-34/2020/667-668/A, dated , 20-01-2023

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
2. ✓ The Project Manager, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

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